

ITEM NO.3+1+2+4+5+6

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.335/2024

VANSHIKA YADAV

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.119476/2024 - EXEMPTION FROM FILING O.T., IA No. 136442/2024 - INTERVENTION APPLICATION and IA No.153591/2024 - INTERVENTION/IMPLEADMENT)

WITH W.P.(C) No.362/2024 (X)

(With IA No.135182/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No.130607/2024 - EXEMPTION FROM FILING O.T., IA No.130606/2024 - GRANT OF INTERIM RELIEF, IA No.135183/2024 - INTERVENTION/IMPLEADMENT and IA No.135181/2024 - STAY APPLICATION)

W.P.(C) No.369/2024 (PIL-W)

(With IA No.136116/2024 - APPROPRIATE ORDERS/DIRECTIONS, IA No.131601/2024 - EXEMPTION FROM FILING O.T. and IA No.135632/2024 - INTERVENTION APPLICATION)

W.P.(C) No.368/2024 (PIL-W)

(With IA No.131968/2024 - EARLY HEARING APPLICATION, IA No. 131530/2024 - EX-PARTE AD-INTERIM RELIEF and IA No.134489/2024 - INTERVENTION/IMPLEADMENT)

W.P.(C) No.431/2024 (PIL-W)

W.P.(C) No.379/2024 (X)

(With IA No.133080/2024-GRANT OF INTERIM RELIEF)

W.P.(C) No.377/2024 (PIL-W)

(With IA No.134302/2024 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 132828/2024 - EXEMPTION FROM FILING O.T.)

W.P.(C) No.376/2024 (PIL-W)

(With IA No.132820/2024 - EXEMPTION FROM FILING O.T. and IA No. 132819/2024 - STAY APPLICATION)

W.P.(C) No.375/2024 (X)

(With IA No.132817/2024 - EX-PARTE STAY and IA No.132818/2024 - EXEMPTION FROM FILING O.T.)

T.P.(C) No.1659/2024 (XIV)  
(With IA No.138484/2024-STAY APPLICATION)  
W.P.(C) No.425/2024 (X)  
W.P.(C) No.401/2024 (X)  
(With IA No.136640/2024-EX-PARTE STAY)  
W.P.(C) No.415/2024 (X)  
W.P.(C) No.407/2024 (X)  
T.P.(C) No.1597/2024 (XVI)  
(With IA No.133980/2024-EX-PARTE STAY)  
W.P.(C) No.412/2024 (X)  
W.P.(C) No.383/2024 (X)  
(With IA No.134197/2024-GRANT OF INTERIM RELIEF and IA  
No.134198/2024-EXEMPTION FROM FILING O.T.)  
T.P.(C) No.1600/2024 (IX)  
(With IA No.134256/2024-EX-PARTE STA)  
W.P.(C) No.419/2024 (PIL-W)  
W.P.(C) No.406/2024 (X)  
(With IA No.137965/2024-EX-PARTE AD-INTERIM RELIEF and IA  
No.137964/2024-EXEMPTION FROM FILING O.T.)  
W.P.(C) No.403/2024 (PIL-W)  
(With IA No.136825/2024-EX-PARTE STAY)  
W.P.(C) No.398/2024 (X)  
W.P.(C) No.414/2024 (X)  
W.P.(C) No.423/2024 (X)  
W.P.(C) No.404/2024 (X)  
W.P.(C) No.427/2024 (X)  
W.P.(C) No.441/2024 (X)  
W.P.(C) No.420/2024 (X)  
(With IA No.140324/2024-STAY APPLICATION)  
W.P.(C) No.430/2024 (X)  
W.P.(C) No.446/2024 (X)  
W.P.(C) No.410/2024 (PIL-W)  
T.P.(C) No.1602/2024 (XV)  
(With IA No.134285/2024 - EX-PARTE STAY)  
T.P.(C) No.1596/2024 (XVI)  
(With IA No.133634/2024-EX-PARTE STAY)  
W.P.(C) No.382/2024 (X)  
W.P.(C) No.381/2024 (X)  
(With IA No.133878/2024 - EX-PARTE AD-INTERIM RELIEF)  
W.P.(C) No.394/2024 (PIL-W)  
(With IA No.135671/2024 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(C) No.384/2024 (X)  
(With IA No.134205/2024-EX-PARTE STAY)  
W.P.(C) No.389/2024 (X)  
T.P.(C) No.1808/2024 (XV)  
W.P.(C) No.435/2024 (X)  
(With IA No.142713/2024-APPROPRIATE ORDERS/DIRECTIONS)  
Diary No.28729/2024 (X)  
W.P.(C) No.417/2024 (X)  
W.P.(C) No.393/2024 (X)  
T.P.(C) No.1741/2024 (XV)  
(With IA No.146522/2024-EX-PARTE STAY)  
T.P.(C) No.1737/2024 (XV)  
(With IA No.146180/2024-EX-PARTE STAY)  
T.P.(C) No.1735/2024 (XV)  
(With IA No.146095/2024-EX-PARTE STAY)  
T.P.(C) No.1730/2024 (XV)  
(With IA No.145468/2024-EX-PARTE STAY)  
W.P.(C) No.449/2024 (X)  
(With IA No.146615/2024-STAY APPLICATION)

Date : 22-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)      Mr. Narender Hooda, Sr. Adv.  
WPC 335/2024 &      Mr. Sumit Kumar Sharma, Adv.  
WPC 377/2024      Mr. Rajat Sangwan, Adv.  
                                 Mr. Anurag Kulharia, Adv.  
                                 Mr. Vaibhav Yadav, Adv.  
                                 Dr. Navya Jannu, Adv.  
                                 Mr. Sunny Kadiyan, AOR  
                                 Mrs. Parul Dagar, Adv.  
                                 Mr. Rajesh Sheoran, Adv.  
                                 Mr. Anas Chaudhary, Adv.  
                                 Ms. Shehla Chaudhary, Adv.  
                                 Mr. Hemendra Singh Kashyap, Adv.  
                                 Mohd. Sharyab Ali, Adv.

Mr. Shaurya Lamba, Adv.  
Mr. Shiv Bhatnagar, Adv.  
Mr. Aditya Mishra, Adv.  
Mr. Ashish Kumar Pandey, Adv.  
Mr. Yuvraj Nandal, Adv.  
Ms. Manisha Sharma, Adv.  
Mr. Gyan Prakash, Adv.  
Ms. Keerti Singh, Adv.  
Ms. Divya Kumari Singh, Adv.  
Ms. Tannu, Adv.  
Mr. Vedant Pardhan, Adv.

WPC 362/2024

Mr. Mathews J. Nedumpara, Adv.  
Ms. Usha Nandini V., AOR  
Ms. Maria Nedumpara, Adv.  
Ms. Hemali Kurne, Adv.  
Ms. Rohini Amin, Adv.  
Mr. Shameem Fayiz, Adv.

WPC 369/2024

Mr. Sanjay R. Hegde, Sr. Adv.  
Mr. Shwetank Sailakwal, AOR  
Mr. Tanmaya Agarwal, Adv.  
Mrs. Aditi Agarwal, Adv.  
Mr. Deepak Panjwani, Adv.  
Mr. Anas Tanwir, Adv.  
Mr. Ebad Ur Rahman, Adv.  
Mr. Mayank Suryan, Adv.  
Mr. Zaid Raza, Adv.  
Mr. Shahrukh Ali, Adv.  
Mr. Ankit Tiwari, Adv.  
Mr. Tanay Hegde, Adv.  
Ms. Riya Sharma, Adv.  
Mr. Prateek Chandra, Adv.  
Mr. Durgesh Shukla, Adv.  
Mr. Mohammad Asif Abbas, Adv.  
Mr. Raghav Gupta, Adv.  
Mr. Aayushman Jauhri, Adv.  
Mr. Aparna Jauhri, Adv.  
Mr. Aakash Mishra, Adv.

WPC 368/2024

Mr. Aslam Ahmed Jamal, AOR  
Mr. Rohit Jain, Adv.  
Ms. Shabiesta Nabi, Adv.

Ms. Kheyali Singh, Adv.  
Mr. Abhishek Dwivedi, Adv.  
Mr. Arun Kumar Arunachal, Adv.  
Mr. Tasleem Arif, Adv.  
Mr. Satyapal Singh, Adv.  
Mr. Raees Ahmad, Adv.  
Mr. Harilal S, Adv.  
Mr. Rahat Khan Afridi, Adv.  
Ms. Latika Rungta Bajaj, Adv.

WPC 431/2024 &  
WPC 446/2024

Mr. Haris Beeran, Adv.  
Mr. Azhar Assees, Adv.  
Mr. Anand B. Menon, Adv.  
Ms. Maneesha Sunilkumar, Adv.  
Ms. Karthika Rajmohan, Adv.  
Mr. Radha Shyam Jena, AOR

WPC 379/2024

Mr. Kunal Cheema, AOR  
Ms. Ruchita Kunal Cheema, Adv.  
Mr. Raghav Deshpande, Adv.  
Mr. Shubham Chandankhede, Adv.

WPC 376/2024

Mr. S.D. Singh, Adv.  
Ms. Bharti Tyagi, AOR  
Ms. Shweta Sinha, Adv.  
Mr. Ram Kripal Singh, Adv.  
Ms. Meenu Singh, Adv.  
Mr. Siddharth Singh, Adv.

WPC 375/2024

Mr. Ashish Pandey, AOR  
Mr. Ashutosh Bhardwaj, Adv.  
Mr. Prateek Rai, Adv.  
Mr. Shubham Saxena, Adv.  
Dr. Daksha Sharma, Adv.  
Ms. Aarti Sharma, Adv.  
Mr. Anmol Goyal, Adv.  
Mr. Ankur Rana, Adv.

TPC 1659/2024,  
TPC 1597/2024,  
TPC 1600/2024,  
TPC 1602/2024,  
TPC 1596/2024,

Mr. Naresh Kaushik, Sr. Adv.  
Mr. Vardhman Kaushik, AOR  
Mr. Anand Singh, Adv.  
Mr. Mayank Sharma, Adv.  
Ms. Sanjana Mehrotra, Adv.

TPC 1808/2024,  
TPC 1741/2024,  
TPC 1737/2024,  
TPC 1735/2024 &  
TPC 1730/2024

Mr. Nishant Gautam, Adv.  
Mr. Sanjana Mehrotra, Adv.  
Mr. Dhruv Joshi, Adv.  
Mr. Vinay Kauhsik, Adv.  
Mr. Ajay Kanojiya, Adv.  
Mr. Rudra Rout, Adv.  
Mr. Vinay Kaushik, Adv.  
Ms. Shikha John, Adv.  
Mr. Shubham Dwivedi, Adv.

WPC 425/2024

Ms. Charu Mathur, AOR  
Ms. Tanvi Dubey, Adv.  
Mr. Mekala Ganesh Kumar Reddy, Adv.

WPC 401/2024

Mr. Anilendra Pandey, AOR  
Mr. C.P. Singh, Adv.  
Mr. Manoj Kumar, Adv.  
Mr. Rajeev Kumar Ranjan, Adv.  
Ms. Priya Kashyap, Adv.

WPC 415/2024

Mr. Shiv Sagar Tiwari, AOR  
Mrs. Neetu Verma, Adv.  
Mr. Satendra Singh, Adv.  
Mr. Himanshu Chauhan, Adv.

WPC 407/2024

Mr. Nishesh Sharma, AOR  
Mr. Amar Nath Saini, Adv.  
Mrs. Neelam Pathak, Adv.  
Mr. Karan Gupta, Adv.  
Mrs. Chitranjali Negi, Adv.  
Mr. Rohit Singh, Adv.  
Mr. Nand Ram, Adv.

WPC 412/2024

Mr. Sanjay Kumar Visen, AOR  
Mr. Shivam Singh, Adv.  
Mr. Avdhesh Kumar Singh, Adv.  
Mr. Rajendra Kumar Singh, Adv.  
Mr. Parth Sarathi, Adv.  
Mr. Gyanendra Vikram Singh, Adv.  
Mr. Rajesh Kumar Maurya, Adv.  
Ms. Soumya Gulati, Adv.

WPC 383/2024                    Mr. Dheeraj Kumar Singh, Adv.  
   Dr. Arstu Upadhyay, Adv.  
   Mr. Baldev Singh Pathania, Adv.  
   Mr. Eshu Aggarwal, Adv.  
   Ms. Aparna Dubey, Adv.  
   Ms. Sonali Vikaram Bashi, Adv.  
   Mr. Sudhir Naagar, AOR

WPC 419/2024                    Mr. Bikash Ranjan Bhattacharya, Sr. Adv.  
   Mr. Shamim Ahammed, Adv.  
   Mr. Supratik Sarkar, Adv.  
   Mr. Arko Maity, Adv.  
   Mr. Saurav Gupta, AOR

WPC 406/2024                    Mr. Alakh Alok Srivastava, AOR  
   Mr. Rishabh Bafna, Adv.

WPC 403/2024                    Mr. Aditya Singh, AOR  
   Mr. Kamal Kishor, Adv.  
   Mr. Aditya Kumar, Adv.

WPC 398/2024                    Mrs. Mukta Gupta, Sr. Adv.  
   Mr. Tanmay Yadav, AOR  
   Ms. Nitya Gupta, Adv.

WPC 414/2024                    Mr. Santosh Paul, Sr. Adv.  
   Mr. Sriharsh Nahush Bundela, AOR  
   Mr. Vedant Mishra, Adv.  
   Mr. Virendra Mohan, Adv.

WPC 423/2024                    Mr. Chinmoy Khaladkar, Adv.  
   Mr. B.K. Pal, AOR

WPC 404/2024                    Mr. Suhaas Ratna Joshi, AOR  
   Mr. Mahendra Singh Rawat, Adv.  
   Ms. Mallika Joshi, Adv.  
   Mr. P. Ramesh, Adv.

WPC 427/2024                    Mr. Raghav Sabharwal, AOR  
   Ms. Tanvi Dubey, Adv.  
   Mr. Anukrit Gupta, Adv.  
   Mr. Mekala Ganesh Kumar Reddy, Adv.

WPC 441/2024 Dr. Avinash Poddar, Adv.  
Ms. Anchal Poddar, Adv.  
Mr. Gaurav Gupta, Adv.  
Ms. Diva Singh, Adv.  
Ms. Rudrani Mishra, Adv.  
Ms. Samiksha Goswami, Adv.  
Mr. Awadhesh Sharma, Adv.  
Mr. Devendra Singh, AOR

WPC 420/2024 Mr. Anuj Aggarwal, Adv.  
Mr. Shubhanshu Gupta, AOR  
Mr. Chaitanya, Adv.  
Mr. Kartik Pant, Adv.  
Mr. Anand Kumar Singh, Adv.

WPC 430/2024 Ms. A Sumathi, Adv.  
Ms. Ila Shikhar Sheel, AOR

WPC 410/2024 Mr. Sumeer Sodhi, AOR  
Mr. Aman Nandarjog, Adv.  
Mr. Ujjwal Malhotra, Adv.

WPC 382/2024 Mr. Danish Zubair Khan, AOR  
Mr. Feroz Shaikh, Adv.  
Mr. Aamir Naseem, Adv.  
Mr. Inam Ahmad Khan, Adv.

WPC 381/2024 Mr. Amit Anand Tiwari, Sr. Adv.  
Ms. Yoothica Pallavi, AOR  
Mr. Aditya Shankar Pandey, Adv.  
Mr. Atul Kumar, Adv.  
Ms. Rekha Bakshi, Adv.  
Mr. Shaurya Sahay, Adv.  
Mr. Himanshu Sehwat, Adv.  
Mr. Aditya Kumar, Adv.  
Ms. Tanvi Anand, Adv.  
Mr. Vishal Ranjan, Adv.

WPC 394/2024 Petitioner-in-person

WPC 384/2024 Mr. Shaju Francis, Adv.  
Ms. Meenakshi Kalra, AOR  
Mr. S.N. Kalra, Adv.



Mr. Kamal, Adv.  
Ms. Jyoti Sharma, Adv.

WPC 389/2024 Mr. Basant R, Sr. Adv.  
Mr. A. Karthik, AOR  
Ms. Sreepriya K, Adv.  
Ms. Smrithi Suresh, Adv.  
Mr. Raunak Arora, Adv.

WPC 435/2024 Mr. Divakar Kumar, AOR  
Mr. Ravi Kumar, Adv.

Diary 28729/2024 Mr. Karunakar Mahalik, AOR  
Mr. Adutiya Veer, Adv.  
Mr. Gournga Biswal, Adv.  
Mr. Manoranjan Mishra, Adv.  
Mr. Manoj Kumar, Adv.  
Mr. C.P. Singh, Adv.  
Mrs. Monika, Adv.  
Mr. Sarbendra Kumar, Adv.

WPC 417/2024 Ms. Abiha Zaidi, AOR  
Ms. Suriti Chowdhary, Adv.  
Mr. Anuj Bhave, Adv.  
Mr. Pritam Raman Giriya, Adv.

WPC 393/2024 Mr. Sanjay R. Hegde, Sr. Adv.  
Ms. Mithu Jain, AOR  
Mr. Shashwat Jaiswal, Adv.

WPC 449/2024 Ms. Isha Sing, AOR

For Respondent(s) Mr. Tushar Mehta, SG  
Mr. Amrish Kumar, AOR  
Mr. K. Parmeswaran, Adv.  
Mr. Kanu Agarwal, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Udai Khanna, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Madhav Sinhal, Adv.

Mr. Tushar Mehta, SG  
Mr. Naresh Kaushik, Sr. Adv.  
Mr. Kanu Aggarwal, Adv.  
Mr. Vardhman Kaushik, AOR  
Mr. Nishant Gautam, Adv.  
Mr. Ajay Kanojia, Adv.  
Mr. Dhruv Joshi, Adv.  
Mr. Anand Singh, Adv.  
Mr. Mayank Sharma, Adv.  
Ms. Sanjana Mehrotra, Adv.  
Ms. Shikha John, Adv.  
Mr. Rudra Rout, Adv.  
Mr. Shubham Dwivedi, Adv.  
Mr. Vinay Kaushik, Adv.  
Ms. Ananya Sharma, Adv.  
Mr. Subham Diwedi, Adv.

Mr. Aaditya Aniruddha Pande, AOR  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Ms. Preet S. Phanse, Adv.  
Mr. Adarsh Dubey, Adv.

Ms. Astha Sharma, AOR  
Mr. Simranjeet Singh Rekhi, Adv.

Mr. Manish Kumar, AOR

Mr. Tushar Mehta, SG  
Mr. Kanu Agrawal, Adv.  
Mr. Varun Chugh, Adv.  
Mr. Bhuvan Kapoor, Adv.  
Mr. Shreekant Neelappa Terdal, AOR

Mr. Jugul Kishor Gupta, AOR  
Mr. Raj Narayan Singh, Adv.  
Mr. Dilip Kumar, Adv.  
Ms. Babila K.K., Adv.  
Mr. Santosh Kumar Jha, Adv.

Mr. Sudhanshu Coudhari, Sr. Adv.

Mr. Sudhir Patil, Adv.  
Ms. Pranjal Chapalgaonkar, Adv.  
Ms. Gautami Yadav, Adv.  
Mrs. Sangeeta S. Pahune Patil, Adv.  
Mr. Sagar Pahune Patil, AOR

Mr. Namit Saxena, AOR  
Mr. Divik Mathur, Adv.

Mr. Abhilash M.R., Adv.  
Mr. Sayooj Mohandas, Adv.  
Mr. Tom Joseph, Adv.  
Mr. Rajkumar, Adv.  
Mr. Gauram Kumar Laha, Adv.  
Mr. Arun Kumar, Adv.  
Ms. Sandra Jaison, Adv.  
M/s. M.R. Law Associates

Mr. Thomas P. Joseph, Sr. Adv.  
Mr. A. Hariprasad, Sr. Adv.  
Mr. Bijo Mathew Joy, AOR  
Mr. Dinny Thomas, Adv.  
Ms. Swathi H Prasad, Adv.  
Ms. Gifty Marium Thomas, Adv.  
Ms. Anzu K Varkey, Adv.

Mr. Ashwin Kumar Nair, AOR  
Mr. Ritik Gupta, Adv.  
Mr. Sunil Gupta, Adv.  
Mrs. Sheetal Gupta, Adv.

Ms. Anne Mathew, AOR

Mr. Abhinav Raghuvanshi, AOR  
Mr. Kushagra Pandey, Adv.  
Mr. Avinash Tripathi, Adv.

Mr. Sanchit Garga, AOR

Mr. Samarpit Gupta, Adv.  
Mr. Ivan, Adv.  
Mr. Pranjul Chopra, Adv.  
Mr. Vivek Mathur, AOR

Mr. Gauhar Mirza, Adv.  
Mr. Sanyat Lodha, AOR  
Ms. Bhumika Kapur, Adv.  
Ms. Neharika Chhabra, Adv.  
Ms. Shivani Mehta, Adv.

Mr. Shiv Mangal Sharma, AAG  
Mrs. Abhinandini Sharma, Adv.  
Ms. Nidhi Jaswal, AOR

Mr. Akshay Girish Ringe, AOR

Mr. P. Wilson, Sr. Adv.  
Mr. Sabarish Subramanian, AOR  
Mr. C. Kranthi Kumar, Adv.  
Mr. Vishnu Unnikrishnan, Adv.  
Mr. Apoorv Malhotra, Adv.  
Mr. Naman Dwivedi, Adv.  
Mr. Lokesh Krishnan, Adv.  
Mr. Sarathraj B, Adv.  
Mr. Danish Saifi, Adv.

Mr. Kailash Prashad Pandey, AOR  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Amit Kumar Chawla, Adv.  
Mr. Akhileshwar Jha, Adv.  
Ms. Niharika Dewivedi, Adv.  
Ms. Ritika Raj, Adv.  
Mr. Varun Varma, Adv.  
Mr. Prakhar Shuka, Adv.  
Mr. Mahi Pal Singh, Adv.  
Ms. Manisha Chawla, Adv.  
Ms. Yamini Sharma, Adv.  
Mr. Virendra Mohan, Adv.  
Mr. Ajay Mishra, Adv.

Mr. Ashish Pandey, AOR

Ms. Meera Kaura, AOR  
Mr. Tejas Patel, Adv.  
Ms. Tannushree Bhalla, Adv.  
Ms. Muskaan Gandhi, Adv.

Ms. Ritika Saini, Adv.  
Mr. Aditya Kumar Tripathi, Adv.  
Mr. Himanshu Rai, Adv.  
Mr. Vikas Vadit, Adv.  
Mr. Piyush Goel, Adv.  
Mr. Sunpreet Bawa, Adv.

Mr. Varinder Kumar Sharma, AOR  
Mr. Shantanu Sharma, Adv.  
Ms. Sangeet Joshi, Adv.  
Ms. Deeksha Gaur, Adv.  
Mr. R.D. Rathore, Adv.

Mr. Mukesh Kumar, AOR

Dr. Avinash Poddar, Adv.  
Ms. Anchal Poddar, Adv.  
Dr. Gaurav Gupta, Adv.  
Ms. Rudrani Mishra, Adv.  
Ms. Samiksha Goswami, Adv.  
Mr. Devendra Singh, AOR

Mr. Mayank Aggarwal, AOR  
Mr. Pradeep Kumar Aggarwal, Adv.  
Mr. Vineet Yadav, Adv.  
Mr. Amir Yadav, Adv.

Mr. Nikhil Jain, AOR  
Ms. Divya Jain, Adv.

Mr. Jasbir Singh Malik, Adv.  
Ms. Chandni Sharma, Adv.  
Mr. Abhishek Pareek, Adv.  
Mr. Tushar Rathi, Adv.  
Mr. Narender Kumar Sharma, Adv.  
Ms. Suman Sharma, Adv.  
Mr. Varun Punia, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 One of the questions at the NEET (UG) Examination 2024 read as follows:

“Given below are two statements:

**Statement I:** Atoms are electrically neutral as they contain equal number of positive and negative charges.

**Statement II:** Atoms of each element are stable and emit their characteristic spectrum.

In the light of the above statements, choose the most appropriate answer from the options given below:

- (1) Statement I is incorrect but Statement II is correct.
- (2) Both Statement I and Statement II are correct.
- (3) Both Statement I and Statement II are incorrect.
- (4) Statement I is correct but Statement II is incorrect.”
- 2 As indicated above, four options were indicated in the question as framed, of which, students had to select one option as their answer.
- 3 In order to resolve the issue as regards the correct answer to the above question, we are of the considered view that an expert opinion should be sought from Indian Institute of Technology, Delhi.
- 4 We request the Director at IIT Delhi to constitute a team of three experts of the subject concerned. The expert team constituted by the Director is requested to formulate its opinion on the correct option for the above

question and to remit its opinion to the Secretary General of this Court, preferably by 12 noon on 23 July 2024.

- 5 The Secretary General is requested to communicate a copy of this order to the Director, IIT Delhi today itself so that expeditious steps for the preparation of the opinion be taken, as stated above.

**Writ Petition (C) No 335 of 2024 and connected matters**

- 1 List the matters tomorrow (23 July 2024) as part heard matter.

**(CHETAN KUMAR)**  
**A.R. - cum - P.S.**

**(SAROJ KUMARI GAUR)**  
**Assistant Registrar**